

GOVERNMENT OF INDIA

MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO. 1143

TO BE ANSWERED ON 08.02.2023

VACANT RAILWAY LAND IN UTTAR PRADESH

†1143. SHRI DINESH LAL YADAV “NIRAHUA”:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether large area of land belonging to Railways are lying unused across the country including Uttar Pradesh;**
- (b) if so, the details thereof zone-wise;**
- (c) whether the Government proposes to offer the said land on lease to the persons belonging to Scheduled Castes/Scheduled Tribes and those living below poverty line;**
- (d) the details of other purposes by which this unused land may be made usable to collect revenue as well as to provide benefits to the weaker sections;**
- (e) whether the Government has received any request in this regard;**
- (f) if so, the details thereof; and**
- (g) the action taken/proposed to be taken by the Government in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (g) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF UNSTARRED QUESTION NO. 1143 BY SHRI DINESH LAL YADAV “NIRAHUA” TO BE ANSWERED IN LOK SABHA ON 08.02.2023 REGARDING VACANT RAILWAY LAND IN UTTAR PRADESH

(a) & (b): Out of total land of 4.86 lakh hectares(approximately), Indian Railways has about 0.62 lakh hectares(approximately) of vacant land which includes Uttar Pradesh. This is mostly in the form of narrow strips along track. Zone-wise details of vacant Railway land are given below:-

(Figures in Hectares)

Zonal Railway	Vacant Land as on 31.03.2022
Central	1670.20
Eastern	2014.23
East Central	4418.67
East Coast	2221.22
Northern	11043.72
North Central	993.12
North Eastern	5521.01
Northeast Frontier	13305.93
North Western	1298.62
Southern	2493.79
South Central	924.97
South Eastern	306.22
Southeast Central	3419.16

South Western	4888.69
Western	6348.61
West Central	629.50
Metro	0.11
Production Units	570.42
Total	62068.19

(c): As per Master Circular on “Policy for Management of Railway land” issued on 4.10.2022, the lease/license of Railway land shall not be granted to private individuals not connected with Railway working for setting up of shops, commercial offices, vending stalls, clinics, schools(other than kendriya vidyalayas) and tehbazari.

(d) to (g): A Master Circular on “Policy for Management of Railway land” which includes provisions for leasing of Railway land for activities connected with Railway working, public infrastructure, Government Departments, Hospitals, Kendriya Vidyalayas, etc. has been issued. Railway land is leased to new Cargo related projects/facilities and renewable energy, water treatment/recycling, sewage treatment plants, etc. for exclusive use of the Railways, by transparent methods of competitive bidding. For critical infrastructure/public service utilities projects, Railway land is also leased on the specific requirement of concerned Ministries/Department/Agencies. Surplus vacant land is entrusted to Rail Land Development Authority(RLDA) for commercial development. Besides, unused vacant land is utilized for the purpose of plantation and legacy scheme like “Grow More Food Scheme” to Railway employees to prevent encroachment of Railway land.

Requests are received regularly from State Govt./other Govt. Departments for leasing of vacant railway land for their use. These requests are considered as per the policy for Management of Railway Land.
